

(ख) भारत सरकार के पास ऐसी कोई सूचना नहीं है ।

ड्राफ्टस्मैन प्रशिक्षण परीक्षा

२६३५. श्री गृहमन्त्री : क्या भ्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या रोजगार तथा प्रशिक्षण निदेशालय द्वारा ली जाने वाली ड्राफ्टस्मैन प्रशिक्षण परीक्षाओं में प्राइवेट उम्मीदवारों को भी बैठने की सहूलियत थी ;

(ख) यदि हां, तो क्या यह नियम भविष्य में भी जारी रहेगा ; और

(ग) यदि नहीं, तो इसके क्या कारण ?

भ्रम और रोजगार मंत्रालय में भ्रम मंत्री (श्री हाथी) : (क) भ्रम नहीं ।

प्राइवेट उम्मीदवारों को जनवरी, १९६२ तक ही ड्राफ्टस्मैन (सिविल और मैकेनिकल) की अखिल भारतीय प्रशिक्षण परीक्षाओं में बैठने की सहूलियत थी । इन परीक्षाओं में असफल होने वाले उम्मीदवारों को दो अवसर और दिये जायेंगे ।

(ख) प्रश्न नहीं उठता ।

(ग) ड्राफ्टस्मैन (सिविल) और ड्राफ्टस्मैन (मैकेनिकल) व्यवसायों में मिलने वाले कामकाज के अवसरों में कमी आने के कारण, तथा इसलिये भी कि पोलि-टेक्नीक और इंजीनियरी कालेजों में इन व्यवसायों का सिखाना आरम्भ हो गया है, राज्यों के प्रतिनिधियों ने अपनी छठी बैठक में, जो २१ से २३ अगस्त, १९६१ के बीच नयी दिल्ली में हुई थी सिफारिश की कि प्राइवेट उम्मीदवारों को दस्तकारी प्रशिक्षण योजना के मातहत चलायी जाने वाली अखिल भारतीय व्यावसायिक परीक्षाओं में नहीं बैठने दिया जाये ।

इस सिफारिश को सरकार ने मान लिया है और जनवरी १९६२ के बाद होने वाली सभी व्यवसायिक परीक्षाओं पर इसे लागू कर दिया गया है ।

Scheme for Economic Development of Districts

2636. Shri M. K. Kumaran: Will the Minister of Planning be pleased to state:

(a) whether Planning Commission have evolved any scheme to develop different types of economic activities in each district in a co-ordinated manner; and

(b) what steps have been taken by Central and State Governments to carry out this scheme?

The Minister of Planning and Labour and Employment (Shri Gulzarilal Nanda): (a) and (b). Each State Government normally prepares district plans and plans for blocks which fall within the framework of its five-year plan for the State as a whole. At the district level, co-ordination is achieved through the Zila Parishads. The block serves as a unit of development for several rural programmes and co-ordination is achieved through block plans formulated by Panchayat Samitis.

Rural Housing Scheme

2637. Shri Ulaka: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the Central assistance given to the Government of Orissa for granting loans for improvement of houses under the Rural Housing Scheme during the Second Five Year Plan Period; and

(b) the allocation of funds made under the Third Five Year Plan for grant of subsidy to the Government of Orissa for securing house sites for landless agricultural workers?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Jaganatha Rao): (a) A total

loan of Rs. 32.70 lakhs was drawn by the Orissa Government during the Second Plan period under the Village Housing Project Scheme for improvement of housing conditions in the rural areas.

(b) A portion of the loan allocation to the Government of Orissa for the Third Plan will be converted into a subsidy for the grant of house-sites to the landless agricultural workers as soon as the details have been finalised. The allocation for Orissa under the Scheme is Rs. 50 lakhs.

Cottage Industries in Orissa

2638. Shri Mallick: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to establish cottage industries in each Panchayat Samiti in Orissa during the Third Five Year Plan period for the benefit of rural people; and

(b) if so, the amount allotted by the Central and State Governments respectively for the scheme?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) The details of the scheme are under preparation.

O. & M. Division

2639. Shri E. Madhusudan Rao: Will the Prime Minister be pleased to state:

(a) whether the efficiency of the Government offices has been increased due to the O & M Division started a few years back;

(b) if so, the details thereof; and

(c) whether Government are contemplating to extend this scheme to the State Governments also?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir. Generally the result of the work of the O. & M. Division has been that efficiency consciousness has been created among government servants of all grades, the disposal of work has

been speeded up in many Ministries and Departments, a number of detailed procedures have been improved and quite a few organisational reforms have been introduced.

(b) Detailed account of the work done by the O. & M. Division has been given in Reports One to Six of the O. & M. Division which have been already placed on the Table of the House and formed subject of discussion in the House on more than one occasion. In this connection reference is also invited to the announcement made by the Prime Minister in the Lok Sabha on 10th August 1961 in which details of certain measures for strengthening the administration were given. A report on the progress made in implementing these measures was placed in the Parliament Library on 17th May, 1962.

(c) Setting up of O. & M. Units in States is primarily the responsibility of the State Government. However, it may be mentioned that, as a result of the recommendation made by the Central Government, most of the State Governments have already constituted O. & M. Units or Sections in their administrations. A brief account of the working of O. & M. Units of State Governments has been given on pages 66 to 80 of the Sixth Report of the O. & M. Division placed on the Table of the House on 5th May 1961. Measures for strengthening the administration announced by Prime Minister on 10th August 1961 have also been brought to the notice of State Governments who will be given such assistance as they may require in introducing these measures in their administration.

Industrial Estates in U.P.

2640. Shri E. Madhusudan Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of Industrial Estates in U.P. by the end of 1961-62 with names of the places of their location; and

(b) the number of such Estates to be set up during 1962-63 and the places where the Estates will be located?